

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

7. IA-5046/2023 in C.P.(IB)/3918(MB)/2019

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 06.11.2023

NAME OF THE PARTIES:

Pooransingh Vijaysingh Rathode  
Sole Proprietor of Meghana Colour Chem  
Vs  
JK Coil Coatings Pvt. Ltd.

SECTION: 9, 60(5) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

**ORDER**

1. Mr. Manoj Mishra, Ld. Counsel for the Applicant present.
2. **IA-5046/2023:** This is an Application filed by the Liquidator of the Corporate Debtor viz. JK Coil Coatings Pvt. Ltd., in compliance with Regulation 15(1)(b) of the IBBI (Liquidation Process) Regulations, 2016, to place on record the Fourth Progress Report for the quarter ending on 30.09.2023 (01.07.2023 to 30.09.2023).
3. The above report is taken on record and IA-5046/2023 is **disposed** of, accordingly.

Sd/-  
ANU JAGMOHAN SINGH  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)